GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA

UNSTARRED QUESTION NO-987

ANSWERED ON- 31/07/2024

Funds to deemed Universities and Colleges

987 Dr. M. Thambidurai:

Will the Minister of Education be pleased to state:

- (a) whether Government has any schemes/ projects, through which it grants funds to the deemed Universities and Colleges providing education to engineering, medical and arts/science students;
- (b) if so, the details thereof including the total fund allocated by Government and disbursed to different Universities/Colleges, during the last three years, and if not, the reasons therefor;
- (c) whether it is a fact that there are lot of grievances from deemed Universities and olleges that funds sanctioned have not been released to them; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (d): As per Regulation 26 of the UGC (Institutions Deemed to be University) Regulations 2023, the Institutions Deemed to be Universities (IDTBUs) shall be unitary in nature and shall not affiliate any other institution/college. There are 17 such IDTBUs which are receiving grants-in-aid or fixed maintenance grant from Ministry of Education. The scheme-wise details of funds disbursed to these 17 IDTBUs by the Ministry of Education, during the last three financial years, may be accessed at https://www.education.gov.in/parl_ques.

The Ministry of Education releases grants to the 17 IDTBUs timely and it has not received grievances for non-receipt of sanctioned grants from these IDTBUs.
